

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

CIVIL APPEAL NO. 766 OF 2004

SPIC PHARMACEUTICALS DIVISION
Appellant (s)

VERSUS

ent (s) AUTHORITY UNDER SEC. 48(1) OF A.P. & ANR.

Respond

with C.A. Nos. 768/2004, 767/2004, 1498/2004

Date : 28/02//2007 This Petition was called on for judgment today.

For Appellant (s) Mr. R.S.Rana, Adv.

for M/s. S.S.Rana & CO.

Mr. H.S.Parihar, Adv.

Mr. S.V.Deshpande, Adv.

Mr. P.K.Mullick, Adv.

For Respondent(s) Mr. D.Mahesh Babu, Adv.

Mr. R.V.Kameshwaran, Adv.

Mr. B.Partha Sarthy, Adv.

Hon'ble Dr. Justice Arijit Pasayat pronounced

Judgment of the Bench comprising His Lordship and Hon'ble Mr.

Justice Tarun Chatterjee.

The appeals are disposed of in terms of the
signed

judgment. There shall be no order as to costs.

(Shashi Sareen)

(Vijay Aggarwal)

Court Master

Court Master

Signed Reportable judgment is placed on the file.